

13.30 hrs.

PAPERS LAID ON THE TABLE

Annual Reports and Reviews on the working of the Indian Petrochemicals Corporation Limited, Vadodara, Central Institute of Plastic Engineering and Technology, Madras for 1989-90, etc. etc.

[*Translation*]

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1989-90.
 - (ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General Thereon. [Placed in Library. See No. LT—2155/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1989-90. [Placed in Library. See No. LT—2156/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Cooperative Limited, Baroda, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Petrofils Cooperative Limited, Baroda, for the year 1989-90. [Placed in Library. See No. LT—2157/91]
- (4) A copy each of the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth and Ninth Lok Sabha:-
- Eighth Lok Sabha**
- (i) Statement No. XXIX—Sixth Session, 1986 [Placed in Library. See No. LT—2158/91]
 - (ii) Statement No. XXVII—Eighth Session, 1987 [Placed in Library. See No. LT—2159/91]
 - (iii) Statement No. XXIV—II Part

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| | of Eighth Session, 1987
[Placed in Library. See No. LT—2160/91] | | Session, 1990
[Placed in Library. See No. LT—2169/91] |
| (iv) | Statement No. XXIII—Ninth Session, 1987
[Placed in Library. See No. LT—2161/91] | (xli) | Statement No. I—Sixth Session, 1990-91
[Placed in Library. See No. LT—2170/91] |
| (v) | Statement No. XXI—Tenth Session, 1988
[Placed in Library. See No. LT—2162/91] | | Annual Report of and Review on the working of rural Electrification Corporation Limited, New Delhi for 1989-90. |
| (vi) | Statement No. XVII—Eleventh Session, 1988
[Placed in Library. See No. LT—2163/91] | | THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKANE): Mr. Speaker, Sir, I beg to lay on the Table:- |
| (vii) | Statement No. XIV—Twelfth Session, 1988
[Placed in Library. See No. LT—2164/91] | (1) | A copy of the following papers (Hindi and English versions) Under sub-section (1) of section 619A of the Companies Act, 1956:- |
| (viii) | Statement No. XIII—Thirteenth Session, 1989
[Placed in Library. See No. LT—2165/91] | (i) | Review by the Government on the working of the Rural Electrification Corporation Limited, New Delhi, for the year 1989-90. |
| (ix) | Statement No. X—Fourteenth Session, 1989
[Placed in Library. See No. LT—2166/91] | (ii) | Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. |
| | Ninth Lok Sabha | | |
| (x) | Statement No. VIII—First Session, 1989
[Placed in Library. See No. LT—2167/91] | | |
| (xi) | Statement No. VII—Second Session, 1990 (Vol. I & II)
[Placed in Library. See No. LT—2168/91] | (2) | A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—2171/91] |
| (xii) | Statement No. III—Third | | |